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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/172/2017
PETITION NUMBER : TCP/236/2016
NAME OF THE PETITIONER(S) : SHEETALS CREDIT HOLDINGS PVT LTD & 5
NAME OF THE RESPONDENT(S) : S.V. GLOBAL MILL LTD & 6 ORS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Keethshiran Murali Anirudh Krishnan	Counsel for Applicants	
2.	T.K. BHASKAR PRIYADARSHINI N	Counsel for Respondents 2 & 3	
3.	Prithviraj Pandian (FOR) R. Venkataswaraman	Counsel for R ₁	
4.	Preethi Mohan Parvitha Venkateswaraman	Counsel for R ₇	

ORDER

Counsel representing the applicant in CA 172/17 present and insisted on hearing the matter. Counsel for R1 present and filed counter, furnishing a copy of the same to the other side. Counsel for R2 & R3 present and stated that he would file counter during the course of the day and prayed time for making submissions. Counsel for R7 present. In view of the directions of the Hon'ble High Court of Madras dated 14.7.2017, both the parties are directed to make their submissions by the next date of hearing. Counsel for the applicant made his objections to grant of time to R2 & R3. In view of the submissions, I am inclined to grant time to counsel for R2 & R3 with a direction to file counter and furnish copy of the same to the other side in advance to enable them to give their reply on the next date of hearing. Put up on 05.09.2017 at 10.30 A.M.



(K. Anantha Padmanabha Swamy)
Member (Judicial)

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